

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008/ 4155 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Mrs. Helen Dawngliani,  
Registrar, Gauhati high Court,  
Aizawl Bench, Aizawl

Dated Guwahati, 6<sup>th</sup> August, 2019

Sub:- Casual leave with station leave.

Ref:- Your letter dated 05.08.2019

Madam,

With reference to the above, I am directed to inform you that, you have been granted 2(two) days casual leave on 13.08.2019 and 14.08.2019 along with station leave permission from 12.08.2019. Again, you have been permitted to leave for Nagpur from New Delhi on 16.08.2019 to attend 17<sup>th</sup> "All India Meet of State Legal Services Authorities" at Nagpur between 17<sup>th</sup> and 18<sup>th</sup> August, 2019, as prayed for.

Smti Margaret Lalrinsangi, Jt. Registrar(Estt), Gauhati High Court, Aizawl Bench, will remain in charge of the Registry during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/4156/A, dated 6.8.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
06/8/19

**JT. REGISTRAR (VIGILANCE)**

Pda